

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No. HC.VII-93/1998/94/A

From :- Shri Saptarshi Garg,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Surajit Kumar Dhar,
Principal Judge, Family Court,
Cachar, Silchar.

Dated Guwahati the 9th January, 2024.

Sub: **Casual leave.**

Ref:- Your letter No. FC/Sil/2024/34 dated 04.01.2024.

Sir,

With reference to the above, I am directed to inform you that your prayer for **casual leave on 04.01.2024**, has been granted. The Counsellor, Family Court, Cachar, Silchar shall remain in charge of your Court and Office in your absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo No. HC.VII-93/1998/95/A, dated , 09-01-2024

Copy to:

- ✓ 1. The Project Manager, Gauhati High Court, Guwahati.


JT. REGISTRAR (VIGILANCE)